POST OFFER ADVERTISEMENT TO THE SHAREHOLDERS OF CAPITAL INDIA FINANCE LIMITED (FORMERLY KNOWN AS BHILWARA TEX-FIN LIMITED)

(Registered Office: - 129, Transport Centre, Rohtak Road, Punjabi Bagh, Delhi-110035)

Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

This Advertisement is being issued by D & A Financial Services (P) Limited (the **"Manager to the Offer**"), for and on behalf of the Acquirer, namely, M/s Trident Holding LLP ("Hereinafter referred to as **"Acquirer**"), pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, in respect of the open offer to acquire shares of Capital India Finance Limited (**"CIFL"/ "Target Company**"). The Detailed Public Statement (**"DPS**") with respect to the aforementioned offer was published on Friday, September 01, 2017, in Business Standard (English-All Editions), Business Standard (Hindi-All Editions), Lakshdeep (Marathi) Mumbai edition.

M/s Trident Holding LLP

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- 1. Name of the Target Company
- 2. Name of Acquirer
- 3. Name of Manager to the Offer
- 4. Name of Registrar to the Offer
- 5. Offer Details:
 - a) Date of Opening of the Offerb) Date of Closure of the Offer

: FRIDAY, NOVEMBER 17, 2017

THURSDAY, NOVEMBER 30, 2017

CAPITAL INDIA FINANCE LIMITED

D & A Financial Services (P) Limited

Beetal Financial & Computer Services (P) Limited

- 6. Last Date of Payment of Consideration : DECEMBER 08, 2017
- 7. Details of the Acquisition :

S.No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 11.50		Rs. 11.50	
2.	Aggregate Number of Shares Tendered	1155891		764500	
3.	Aggregate Number of Shares Accepted	764500		764500	
4.	Size of the Offer (Number of Share Multiplied by Offer Price per share)	Rs. 13292746.50/-		Rs. 87,91,750/-	
5.	Shareholding of the Acquirer before	No. of Shares	%	No. of Shares	%
	Agreements/Public Announcement.	Nil	N.A	Nil	N.A
6.	Shares acquired by way of Agreements	No. of Shares	%	No. of Shares	%
		1467800	41.90	1467800	41.90
7.	Shares Acquired by way of Open Offer	No. of Shares	%	No. of Shares	%
		1155891	26.00	764500	21.82
8.	Shares acquired after Detailed Public Statement:-				
	No. of Share Acquired	Nil	N.A	Nil	N.A
	Price of the Shares Acquired	Nil	N.A	Nil	N.A
	% of Share acquired	Nil	N.A	Nil	N.A
9.	Post Offer Shareholding of Acquirer	No. of Shares	%	No. of Shares	%
	(5+6+7+8)	2623691	74.90	2232300	63.73
10.	Pre and Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offe
		2034900 (58.10%)	879009 (25.10%)	2034900 (58.10%)	1270400 (36.27%)

Note: *Shares to be acquired in terms of share purchase agreement and shares tendered by public shareholders has not yet been transferred in the name of the acquirers.

This Post Offer Public Announcement would also be available on SEBI Website at http://www.sebi.gov.in

The Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also shall be jointly or severally responsible for the fulfillment of the obligations under the Offer and as laid down in SEBI (SAST) Regulations, 2011 and subsequent amendments thereto.

Issued by Manager to the Offer on behalf of Acquirer

D & A Financial Services (P) Limited



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